

- Margin money of the composite loan would be up to 25%. Convergence with State schemes is expected to reduce the actual requirement of margin money for a number of borrowers.

#### **Census of tribes in Tamil Nadu**

469. SHRI K. R. ARJUNAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether any census of the tribes in Tamil Nadu have been undertaken; and
- if so, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Yes, Sir. Office of the Registrar General, India conducts population census in the year ending with '1', wherein data on all persons including those belonging to Scheduled Tribes living in the country at the time of Census are collected.

(b) Details of Scheduled Tribes in Tamil Nadu, as per Census 2011 are given in the Statement.

#### **Statement**

##### *Scheduled Tribe (ST) Population in Tamil Nadu as per Census 2011*

ST Name	T/R/U	ST Population		
		Person	Male	Female
1	2	3	4	5
All Scheduled Tribes	Total	794,697	401,068	393,629
All Scheduled Tribes	Rural	660,280	333,178	327,102
All Scheduled Tribes	Urban	134,417	67,890	66,527
Adiyan	Total	4,426	2,247	2,179
Adiyan	Rural	2,653	1,364	1,289
Adiyan	Urban	1,773	883	890
Aranadan	Total	138	72	66
Aranadan	Rural	85	46	39
Aranadan	Urban	53	26	27
Eravallan	Total	2,871	1,438	1,433
Eravallan	Rural	1,934	956	978
Eravallan	Urban	937	482	455

1	2	3	4	5
Irular	Total	189,661	94,521	95,140
Irular	Rural	161,315	80,429	80,886
Irular	Urban	28,346	14,092	14,254
Kadar	Total	650	325	325
Kadar	Rural	42	24	18
Kadar	Urban	608	301	307
Kammara (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Total	1,052	537	515
Kammara (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Rural	385	199	186
Kammara (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Urban	667	338	329
Kanikaran, Kanikkar (in Kanyakumari District and Shenkottah and Ambasamudram taluks of Tirunelveli District)	Total	3,837	1,879	1,958
Kanikaran, Kanikkar (in Kanyakumari District and Shenkottah and Ambasamudram taluks of Tirunelveli District)	Rural	2,206	1,061	1,145
Kanikaran, Kanikkar (in Kanyakumari District and Shenkottah and Ambasamudram taluks of Tirunelveli District)	Urban	1,631	818	813
Kaniyan, Kanyan	Total	2,137	1,042	1,095
Kaniyan, Kanyan	Rural	448	229	219
Kaniyan, Kanyan	Urban	1,689	813	876
Kattunayakan	Total	46,672	23,360	23,312
Kattunayakan	Rural	15,091	7,630	7,461
Kattunayakan	Urban	31,581	15,730	15,851

1	2	3	4	5
Kochu Velan	Total	7	4	3
Kochu Velan	Rural	0	0	0
Kochu Velan	Urban	7	4	3
Konda Kapus	Total	521	265	256
Konda Kapus	Rural	49	26	23
Konda Kapus	Urban	472	239	233
Kondareddis	Total	9,847	5,028	4,819
Kondareddis	Rural	5,481	2,780	2,701
Kondareddis	Urban	4,366	2,248	2,118
Koraga	Total	101	61	40
Koraga	Rural	28	19	9
Koraga	Urban	73	42	31
Kota (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Total	308	155	153
Kota (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Rural	60	28	32
Kota (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Urban	248	127	121
Kudiya, Melakudi	Total	66	36	30
Kudiya, Melakudi	Rural	31	20	11
Kudiya, Melakudi	Urban	35	16	19
Kurichchan	Total	6,100	3,181	2,919
Kurichchan	Rural	5,514	2,859	2,655
Kurichchan	Urban	586	322	264
Kurumbas (in the Nilgiris District)	Total	6,823	3,380	3,443
Kurumbas (in the Nilgiris District)	Rural	4,285	2,132	2,153
Kurumbas (in the Nilgiris District)	Urban	2,538	1,248	1,290
Kurumans	Total	30,965	15,949	15,016

1	2	3	4	5
Kurumans	Rural	24,410	12,636	11,774
Kurumans	Urban	6,555	3,313	3,242
Maha Malasar	Total	77	43	34
Maha Malasar	Rural	1	1	0
Maha Malasar	Urban	76	42	34
Malai Arayan	Total	172	75	97
Malai Arayan	Rural	64	18	46
Malai Arayan	Urban	108	57	51
Malai Pandaram	Total	1,439	710	729
Malai Pandaram	Rural	528	253	275
Malai Pandaram	Urban	911	457	454
Malai Vedan	Total	7,215	3,701	3,514
Malai Vedan	Rural	5,534	2,832	2,702
Malai Vedan	Urban	1,681	869	812
Malakkuravan	Total	19,645	10,013	9,632
Malakkuravan	Rural	10,080	5,120	4,960
Malakkuravan	Urban	9,565	4,893	4,672
Malasar	Total	6,431	3,259	3,172
Malasar	Rural	4,073	2,051	2,022
Malasar	Urban	2,358	1,208	1,150
Malayali (in Dharmapuri, North Arcot, Pudukottai, Salem, South Arcot and Tiruchirapalli Districts)	Total	357,980	181,704	176,276
Malayali (in Dharmapuri, North Arcot, Pudukottai, Salem, South Arcot and Tiruchirapalli Districts)	Rural	346,774	175,830	170,944
Malayali (in Dharmapuri, North Arcot, Pudukottai, Salem, South Arcot and Tiruchirapalli Districts)	Urban	11,206	5,874	5,332
Malayekandi	Total	210	107	103
Malayekandi	Rural	188	98	90
Malayekandi	Urban	22	9	13

1	2	3	4	5
Mannan	Total	211	99	112
Mannan	Rural	23	13	10
Mannan	Urban	188	86	102
Mudugar, Muduvan	Total	1,250	661	589
Mudugar, Muduvan	Rural	613	306	307
Mudugar, Muduvan	Urban	637	355	282
Muthuvan	Total	390	200	190
Muthuvan	Rural	315	154	161
Muthuvan	Urban	75	46	29
Palleyan	Total	231	114	117
Palleyan	Rural	106	52	54
Palleyan	Urban	125	62	63
Palliyan	Total	2,252	1,146	1,106
Palliyan	Rural	1,739	889	850
Palliyan	Urban	513	257	256
Palliyar	Total	5,288	2,643	2,645
Palliyar	Rural	4,195	2,112	2,083
Palliyar	Urban	1,093	531	562
Paniyan	Total	10,134	4,898	5,236
Paniyan	Rural	6,275	3,033	3,242
Paniyan	Urban	3,859	1,865	1,994
Sholaga	Total	5,965	3,066	2,899
Sholaga	Rural	5,558	2,844	2,714
Sholaga	Urban	407	222	185
Toda (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Total	2,002	957	1,045
Toda (excluding Kanyakumari District and Shenkottah taluk of Tirunelveli District)	Rural	1,144	555	589

1	2	3	4	5
Toda (excluding Kanyakumari District and Shenkottahtaluk of Tirunelveli District)	Urban	858	402	456
Uruly	Total	12,986	6,491	6,495
Uruly	Rural	12,526	6,244	6,282
Uruly	Urban	460	247	213

**Distribution of land among tribals**

470. SHRI C. P. NARAYANAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government has earmarked forest land for distribution among tribals under acts concerning forests rights of tribals;

(b) how much of the land so earmarked has actually been given for their use;

(c) how much is in the process of being given;

(d) how many legal pattas have been given to them;

(e) how much of such land is in the process of being used for other purposes; and

(f) what is the percentage of tribals in the country who do not own land?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Forest Rights Act is not an Act to distribute land amongst the STs. Forest Rights Act, 2006, is an Act to recognize and vest pre-existing forest rights and occupation in forest land in forest dwelling Scheduled Tribes and Other Traditional Forest Dwellers who have been residing in such forests for generations but whose rights could not be recorded.

(b) to (d) Till 29.02.2016 a total of 44.15 lakh claims have been filed. Out of this, 20,73,717 claims have been rejected and 17.20 lakh titles have been accepted and distributed over 89.90 lakh acres of forest land.

(e) The forest land recognised under Forest Rights Act, 2006 is for the use of individual and community rights as defined under Section 3(1) of the Forest Rights Act.

(f) As per available National Sample Survey Office (NSSO) data (2013), 9.41% of ST households belong to the landless category ( $\leq 0.002$  hectare).